

Bench II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(1B) No 412/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th August 2017, 10.30 A.M

Name of the Company		Techno Fac Contracts (P) Ltd -Vs- Yatri Vihar Hospitality (P) Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. VICTOR DUTTA, ADVOCATE for Operational Auditor
Dr
Adv
29/8/2017

29.08.2017 – CP(IB) No.412/KB/2017 – Techno Fac Contracts (P) Ltd. Vs. Yatri Vihar Hospitality (P) Ltd.

ORDER

Ld. Lawyers appearing on behalf of petitioner(s) as also respondent(s) are present.

Ld. Lawyer appearing on behalf of the petitioner has filed an affidavit which has been served to the corporate debtor. None from the side of the corporate debtor is present. Petitioner submitted that he has also sent a demand notice as required by law. Office is directed to issue notice to the corporate debtor.

Fixed on 15.09.2017.

sd/-
MANORAMA KUMARI
MEMBER(J)